

HIGH COURT OF TRIPURA
AGARTALA

NoF.40(1)-HCT/Judl/Roster/2019/ 3251

30th March, 2019

N O T I F I C A T I O N

In partial modification of the prevailing Roster issued vide Notification No.F.40(1)-HCT/Judl/ROSTER/2018/10842, dated 07.12.18, it is hereby notified that **from 01.04.2019 onwards**, Bail Application (BA) & Anticipatory Bail Application (AB) shall also be listed before the Single Bench of Hon'ble Mr. Justice Arindam Lodh.

By order,

Sd/-

(A. DEBBARMA)
REGISTRAR (JUDICIAL)

NoF.40(1)-HCT/Judl/Roster/2019/ 3252-77

30th March, 2019

Copy to: -

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
04. The Advocate General, Tripura, Agartala;
05. The Secretary, High Court Bar Association, Agartala;
06. The Secretary, Tripura Bar Association, Agartala;
07. The Chairman, Bar Council of Tripura, Agartala;
08. The Assistant Solicitor General of India, Govt. of India, Agartala;
09. The Public Prosecutor, High Court of Tripura, Agartala;
10. The Govt. Advocate, High Court of Tripura, Agartala;
11. The Registrar (Vigilance), High Court of Tripura, Agartala;
12. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
13. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
14. The Joint Registrar, High Court of Tripura, Agartala;
15. All the Deputy Registrars, High Court of Tripura, Agartala;
16. The Chief Librarian, High Court of Tripura, Agartala;
17. The Personal Assistant attached with the Registrar General, High Court of Tripura, Agartala;
18. All the Assistant Registrars, High Court of Tripura, Agartala;

19. The System Analyst, High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
20. All the Superintendents, High Court of Tripura, Agartala;
21. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
22. The Court Master(s), High Court of Tripura, Agartala;
23. The Bench Clerk(s), High Court of Tripura, Agartala;
24. All the Bench Sections, High Court of Tripura, Agartala,
25. Notice Board of the Court-house; and
26. Order File.

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REGISTRAR (JUDICIAL)